

to the Neyveli Thermal Station for distribution among the employees of the Station. An award of Rs 2.80 crores also paid in 1983-84 to Neyveli Lignite Corporation is to be utilised for the renovation/betterment of the Thermal Power Station and is not meant for distribution to workers.

(d) The amount of Rs. 11.5 lakhs has been distributed to the employees of the Neyveli Thermal Power Station on 11.4.1985.

Central Assistance to States for Construction of Mini Health Centres in Orissa during 6th Plan

3505. SHRI RADHAKANTA DIGAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Central assistance to be given to different States for the construction of mini health centres by upgrading sub-centres in each tribal block ; and

(b) the steps taken in this regard during Sixth Plan period in Orissa ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) No, Sir

(b) Does not arise.

Recommendations of Flood Control Commission regarding Lower Damodar Drainage Scheme

3506. SHRI HANNAN MOLLAH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have considered the recommendations of Flood Control Commission regarding the Lower Damodar Drainage Scheme which can save Howrah and Hooghly districts from recurring floods and can help producing more crops ; and

(b) whether the planning Commission has cleared the scheme for implementation ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : The recommendations of the

Ganga Flood Control Commission regarding the Lower Damodar Drainage Scheme are under consideration.

(b) No, Sir.

Action against Delhi Ayurvedic and Unani Examining Board and Collection of Capitation Fees

3507. SHRI K. RAMAMURTHY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of co-ordination that exists between the Central Council of Indian Medicine and the 40 Universities that conduct examinations as prescribed by the Central Council of Indian Medicine ; and

(b) the action taken by the Central Council of Indian Medicine against the Delhi Ayurvedic and Unani Examining Board, which has recognised two colleges of Indian Systems of Medicine without prescribed facilities and who also collect capitation fees from students for admission by them ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Coordination between the Central Council of Indian Medicine and the various universities is achieved through the elected members of the Central Council from the University constituencies Section 3 (1)(b) of the IMCC Act, 1970 provides as follows :

"One member for each of the Ayurveda, Siddha & Unani Systems of medicine from each University to be elected from amongst themselves by the members of the Faculty or Department (by whatever name called) of the respective system of medicine of that university."

(b) The Examining Body, Ayurvedic and Unani Systems of Medicine, Delhi Administration affiliated three colleges in 1978 out of which one college has already been de-affiliated in 1982. In case of another college namely Ahimsa Ayurvedic College, the Examining Body has not allowed admissions to the college since 1978,

due to non-availability of adequate facilities in the college. Only S. D. Ayurvedic College is affiliated with the Examining Body.

The recognition of the qualifications being awarded to those admitted 1578 onwards is under the consideration of the CCIM.

No instance of charging of capitation fee by these colleges has come to the notice of the Ministry.

[Translation]

**Person in Possession of Huge Amount
Apprehended by the Cash Guard of
Delhi Railway Cash Office**

3508. SHRI HARISH RAWAT : Will the Minister of Railways be pleased to state :

(a) whether Government are aware that on 16th March, 1985 the Cash Guard of Delhi Railway Cash Office apprehended a person who was in possession of Rs. 16,400/- in small notes of one and two rupee denomination ;

(b) if so, whether the bag containing these notes has been sealed ;

(c) the action taken against the culprits, and the steps being taken to prevent such incidents ; and

(d) whether such incidents have taken place on earlier occasions as well ?

**THE MINISTER OF RAILWAYS
(SHRI BANSI LAL) :** (a) and (b) Yes, Sir.

(c) A joint departmental enquiry has been ordered. Action against the Shroff who was carrying the money and other staff found at fault will be taken on completion of the enquiry.

Security arrangements have been tightened up further.

(d) No such case was detected prior to the present one.

[English]

**Steps Taken to Divert Congestion of
Cargo in Bombay Port**

3509. SHRI HUSSAIN DALWAI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) what steps Government have taken so far in order to divert the congestion of cargo at the port of Bombay ;

(b) whether Nhava-Sheva port would meet the growing needs of a Satellite port ; and

(c) the reasons for by-passing the original concept of developing a Satellite port as an alternative port with independent hinterland based on migration of population from congested port ?

**THE MINISTER OF STATE OF THE
MINISTRY OF SHIPPING AND TRANSPORT
(SHRI Z. R. ANSARI) :** (a) There has been no noticeable congestion at Bombay during the past one year. However, keeping in view the growth of traffic at Bombay Port, the construction of a new Port at Nhava Sheva has been sanctioned in September 1983 at an estimated cost of Rs. 506 crores.

Pending the development of port facilities at Nhava Sheva, the Bombay Port Trust have taken the following measures :—

- (1) Mobile cranes have been acquired exclusively for shed management.
- (2) Warehouses have been taken on hire to augment port's ware-housing capacity to store uncleared cargo.
- (3) Bulk cargo is allowed to be discharged in docks only if direct delivery of such cargo is arranged.
- (4) A system of regulating entry/exit of vehicles in docks by duty permits has been introduced.
- (5) Vigorous efforts are made to speedily dispose of uncleared cargo by auction sales and other modes.